## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

M/s. Life Insurance Corporation of India

V/s.

M/s. Sterling Biotech Limited

SECTION OF THE COMPANIES ACT: 117C of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Holding for Advorate for Advorate for Signature

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Brem Ther

Vaishali D. Padale
Advorate for Remonde

L. Vidnyadhar Shind
for singliquia legal
Service.

## **ORDER**

## CP No. 16/117C/NCLT/MB/MAH/2016

For having both parties requested for an adjournment, at the request of the parties, list this matter on 04.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)